15.33 hrs.

(iv) CONSTITUTION (AMENDMENT) BILL, 2004*

(Amendment of article 155)

Title: Introduction of the Consitution (Amenedment Bill, 2004 (Amendment of Article 155).

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C.K. CHANDRAPPAN (TRICHUR): I introduce the Bill

*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 9.7.04.